

Use of Government school and college buildings on holidays

3714. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ministry has any proposal to use Government school and college buildings on holidays to impart education to those who are not able to afford formal education;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) The Department of School Education and Literacy has issued advisory to all States and UTs to explore possibilities of using school infrastructure after working hours for implementation of skill training programmes for youth, school dropouts, unemployed etc. However, Education is in the Concurrent list of the Constitution and most of the school buildings are under the administrative control of the respective State Government and UT Administration, and it is up to them to decide on the utilization of the school buildings.

University Grants Commission (UGC) has informed that there is a provision for setting up of Learner Support Centres and Examination Centres in Government schools and college buildings.

Delay in disbursement of fellowships

3715. SHRI BINOY VISWAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is delay in disbursement of fellowships given to students in universities such as JRF, MANF, CSIR, RGNF and OBC fellowships;

(b) if so, the reasons therefor; and

(c) whether Government is aware that the students who are dependent on these scholarships are from economically backward sections, belonging to the dalit, bahunjan or adivasi communities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) As informed by the University Grants Commission

(UGC), the students/scholars, who are selected for any scholarship of UGC get their scholarships, through Direct Benefit Transfer mode, only after linking of his/her ID on the Portal by their respective institution and thereafter uploading of monthly confirmation data on that portal by their institution. The university/institution is required to provide monthly confirmation for any particular candidate by 15th of that month, failing which the data can be uploaded in the succeeding month also.

UGC regularly conducts workshops/training programmes for the institutions in this regard.

As informed by the Department of Science and Technology, the CSIR releases fellowship amount to its research fellows upon receipt of duly signed Grant-in-Aid fellowship claim bill from the host institutes along-with the attendance certificate in respect of research fellows.

(c) Yes, Sir. The Government is aware that the students who are dependent on these scholarships are from economically backward sections, belonging to the dalit, bahujan or adivasi communities.

Wages to contractual and *ad hoc* teachers

3716. SHRI PARIMAL NATHWANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that thousands of teachers working on *ad hoc*/ contract basis in the country are reportedly not getting even minimum wages;

(b) if so, the details thereof, State-wise particularly in Jharkhand and Gujarat;

(c) the action taken/proposed to be taken by respective State Governments to correct the situation and bring the wages of teachers at respectable level; and

(d) the measures taken/proposed to be taken by Government to streamline the system and ensure that at least minimum wages are paid to all contractual and *ad hoc* teachers across the country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) Education is in the Concurrent List of the Constitution, therefore, majority of the schools are under the jurisdiction of the respective State and Union Territory (UT). Hence, the recruitment, service conditions and